

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.101
IB/406/ND/2024

IN THE MATTER OF:

R J Wood And Co Pvt Ltd

...

Applicant

Under Section 59 IBC, 2016

Order delivered on 22.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjeev Kataria, Adv. Saheb Singh Chaddha

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Sanjeev Kataria, Learned Counsel for the petitioner is present. Heard the arguments in part. For continuation of the arguments on behalf of the applicant, list the matter on **22.08.2024**.

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)